

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

77(ND)/2015

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2019.

NAME OF THE COMPANY: Mr. Farooq Ahmad Shala V/s. M/s. Peacock Tours Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

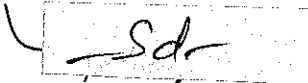
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

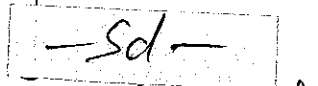
	For the Petitioner:	Mr. Abhishek Kumar Rao, Mr. Shailesh Suman and Mr. Bhavya Bharti, Advocates		
--	----------------------------	---	--	--

	For the Respondent:	None		
--	----------------------------	------	--	--

ORDER

Ld. Counsel for the petitioner prays for some time to file the rejoinder. Given the facts of the case, it would be expedient to permit them. Let the same be filed with an advance copy to the opp. Counsel. To come up on 31st July, 2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)